

HIGH COURT OF DELHI AT NEW DELHI

TENDER NOTICE.

Sealed Quotations are invited for preparation and supply of 3000 parking stickers/labels (1500 each for Scooters and Cars) for the use of staff/non-staff members of this Court. The requirement of parking stickers/labels may increase or decrease marginally. Interested parties may submit their quotations in sealed cover along with 'samples' of parking stickers/labels with their rates and quality. The design, size and pattern will be provided by this Court. The quotations are to be addressed to the Registrar General, Delhi High Court, New Delhi so as to reach the Deputy Registrar (General), Medical Unit, 3rd Floor, Delhi High Court, New Delhi on or before 16-09-2011 till 4.30 P.M. Rates should be f.o.r., Delhi High Court and valid up to 30 days from the date of opening of quotations. **"QUOTATION FOR PRINTING STICKERS/ LABELS"** must be superscribed on envelope containing quotations.

This Court reserves its right to accept or reject any or all quotations without assigning any reason.



Deputy Registrar (Genl.)

No. _____/G-II/DHC.

TO

